

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated:28th January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Piyush Joshi
Mr. Aspi Kapadia
Ms. Nimisha Singh Dutta
Ms. Sumiti Yadava
Mr.Simon Benjamin

Counsel for the Respondent(s): Mr. Vipul Sharda
Mr. Rakesh Dewan for PNGRB

ORDER

Admit. Issue notice to the Respondent returnable on 4.3.2013. Registry is also directed to issue notice. Dasti service is permitted.

Mr. Vipul Sharda, Learned counsel takes notice on behalf of the Board. Accordingly, he is directed to file reply on or before 4.3.2013 after serving copy on the other side.

Post the matter on 04.03.2013.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

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